

Flights to Gulf Countries

*280. SHRI P.C. THOMAS:
SHIR GOVINDRAO NIKAM:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the details of flights from Trivandrum to Gulf countries;

(b) whether the air tariff levied in this sector by the Air India and the Indian Airlines is much higher than the International tariffs approved by the I.A.T.A.;

(c) if so, the details of tariff in this sector and the tariff levied from Bombay to Gulf countries;

(d) whether several representations have been made to reduce the air fare between Trivandrum and Gulf countries in order to suit the International tariffs.

(e) if so, the reaction of the Government thereto;

(f) whether the Government propose to give fifty per cent concession to students travelling in this sector; and

(g) if not the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Air India and Gulf Air are operating 14 and 4 weekly frequency respectively between Trivandrum and points in Gulf.

(b) No, Sir.

(c) Does not arise.

(d) and (e). The Government have received representations from time to time for reduction in air fares on India-Gulf sector.

International fares are established through the multinational forum of International air Transport Association.

(f) No, Sir.

(g) Owing to budgetary constraints, Government is not in a position to subsidise international travel by students.

Foreign Aided Irrigation Projects

*281. DR. KARTIKESWAR PATRA:
SHRI DHARMANNA MON-
DAYA SADUL:

Will the Minister of WATER RESOURCES be pleased to state:

(a) the progress made on foreign aided irrigation projects so far in each State;

(b) the time by which these are likely to be completed?

(c) whether proposals have been received by the Union Government for the extension of these projects upto next three years;

(d) if so, the decision taken in this regard; and

(e) the details of assistance to be provided during 1992-93 State-wise?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARA SHUKLA): (a) to (d). A Statement is laid on the Table of the House.

(e) Additional Central assistance States during 1992-93 on account of implementation of externally aided irrigation projects would depend on reimbursement foreign exchange actually realised by the project.